

(b) if not, the reasons therefor; and

(c) whether Government propose to provide concessions to the handicapped applicants in application fee for Government services?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) No, Sir.

(b) and (c). Government has reserved 3% vacancies in group C and D for the handicapped and in such cases no application fee is charged.

Tribal Population

2511. SHRI MATILAL HANSDA: Will the Minister of WELFARE be pleased to state:

(a) the State-wise number of tribal population in the country; and

(b) the number out of them living below poverty line, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) and (b). A Statement is given below.

STATEMENT

(Population in Lakhs)

S. No.	State/Ut.*	Total Scheduled Tribe population (1981 Census)	No of Scheduled Tribe living below the poverty line
1	2	3	
1.	Andhra Pradesh	31 76	No specific survey has been done State-wise to ascertain the number of tribal families living below poverty line. However the Working Group on the Development of Scheduled Tribes during the Seventh Five Year Plan based on certain assumptions has estimated that nearly 85 lakh tribal families in the country would be required to be economically assisted.
2.	Assam**	18 29	
3.	Bihar	58 11	
4.	Gujarat	48 49	
5.	Himachal Pradesh	1 97	
6.	Karnataka	18 25	
7.	Kerala	2 61	
8.	Madhya Pradesh	119 87	
9.	Maharashtra	57 72	
10.	Manipur	3.88	
11.	Meghalaya	10 76	

1	2	3	4
12.	Nagaland	6.51	
13.	Orissa	59.15	
14.	Rajasthan	41.83	
15.	Sikkim	0.74	
16.	Tamil Nadu	5.20	
17.	Tripura	5.84	
18.	Uttar Pradesh	2.33	
19.	West Bengal	30.71	
20.	A & N Islands	0.22	
22.	Arunachal Pradesh	4.41	
22.	Dadra & Nagar Haveli	0.82	
23.	Goa, Daman & Diu	0.11	
24.	Lakshadweep	0.38	
25.	Mizoram	4.62	
	India	534.58	

* In the States/UTs of Haryana, J&K, Punjab, Chandigarh, Delhi and Pondicherry Scheduled Tribes have not been specified.

** Projected figure

Credit Camps in Tripura

2512. SHRI AJOY BISWAS: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal to arrange credit camps in Tripura; and

(b) if so, the details thereof and whether the Union Government have discussed the issue with the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Banks hold credit camps at various places

depending on the need and requirement of the area as part of their overall programme for enhancing credit flow to weaker sections as per Reserve Bank of India's guidelines. Thus no central monitoring is considered feasible or necessary.

Import of Computers in the Country

2513. SHRI AJOY BISWAS: Will the PRIME MINISTER be pleased to state:

(a) total number of computers both micro and mini imported during 1985-86 and 1986-87;